

**IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD
(Special Original Jurisdiction)**

**THURSDAY, THE THIRD DAY OF OCTOBER
TWO THOUSAND AND TWENTY FOUR**

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

WRIT PETITION NO: 27370 OF 2024

Between:

Ravuri Sindhu, D/o. Ravuri Narasimha Rao, Age. 19 Years, Occ. Student, R/o.H.
NO. L.B.Nagar. M.M.District, at Hyderabad

...PETITIONER

AND

1. The State of Telangana, Represented by its Principal Secretary (Health Medical and Family Welfare Department) Secretaire, Hyderabad.
2. The Kaloji Narayan Rao University of Health Sciences, Warangal , rep by its Vice Chancellor.
3. The Registrar Kaloji Narayan Rao University of Health Sciences, Warangal

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a Writ order or direction more particularly one in the nature of WRIT OF MANDAMUS declaring the inaction of respondent No. 2/3 in disposing the representation dated 24/08/2024 received by them on 27/8/2024, is bad in law illegal arbitrary and violating the natural justice violative of Art 21 of the Constitution of India Consequently direct the respondent No 2/3 to consider the representation dated. 24/08/2024 received by them on. 27/8/2024 made by the petitioner and allow the petitioner to attend the B category seats counseling for admission of MBBS course, if not get seat in A Category seat.

IA NO: 1 OF 2024

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the respondent No. 2 and 3 to consider the representation dated. 24/08/2024 received by them on. 27/8/2024, made by the petitioner and allow the petitioner to attend the B. category seats counseling for admission of MBBS course, if not get seat in A Category seat, pending disposal of the above writ petition.

Counsel for the Petitioner : SRI G.L.NARASIMHA RAO

**Counsel for the Respondent No.1 : SRI R.NAGARJUNA REDDY,
ASST. GP FOR MEDICAL HEALTH FW**

**Counsel for the Respondent Nos.2&3 : SRI A.PRABHAKAR RAO,
SC FOR KNRUHS**

The Court made the following: ORDER

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

WRIT PETITION No.27370 of 2024

ORDER: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. G.L.Narasimha Rao, learned counsel for the petitioner.

Mr. R.Nagarjuna Reddy, learned Assistant Government Pleader for Health, Medical & Family Welfare Department for respondent No.1.

Mr. A.Prabhakar Rao, learned Standing Counsel for Kaloji Narayana Rao University of Health Sciences (hereinafter referred to as, 'the University') for respondent Nos.2 and 3.

2. In this writ petition, the petitioner has assailed the action on the part of respondent Nos.2 and 3 in not deciding the representation submitted by the

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petitioner on 24.08.2024, which has been received by the University on 27.08.2024.

3. Learned counsel for the petitioner submits that with regard to appearance, she has submitted a representation and the competent authority of the University would be directed to decide the representation submitted by the petitioner in a time bound manner.

4. Learned Standing Counsel for the University submits that suitable action on the representation dated 24.08.2024 submitted by the petitioner shall be taken.

5. In view of aforesaid submission, the Writ Petition is disposed of with the direction to the competent authority of the University to decide the representation dated 24.08.2024 submitted by the petitioner within a period of three (3) days. It is made clear that this Court has not expressed any opinion on the merits of the matter.

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Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

SD/- N. RAJ GOPAL
ASSISTANT REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Principal Secretary (Health Medical and Family Welfare Department) Secretiraite, State of Telangana, Hyderabad.
2. The Vice Chancellor, Kaloji Narayan Rao University of Health Sciences, Warangal.
3. The Registrar, Kaloji Narayan Rao University of Health Scinces, Warangal
4. One CC to SRI G.L.NARASIMHA RAO, Advocate. [OPUC]
5. Two CCs to GP FOR MEDICAL HEALTH FW, High Court for the State of Telangana. [OUT]
6. One CC to SRI A.PRABHAKAR, SC for Kaloji Narayan Rao University of Health Scinces, Warangal. [OPUC]
7. Two CD Copies.

BSK

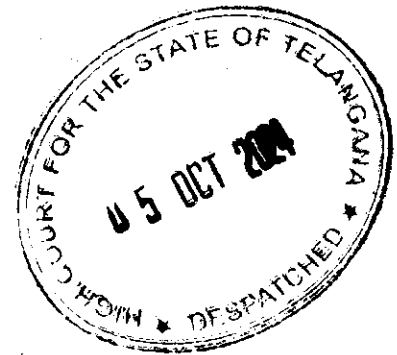
GJP

Y

HIGH COURT

DATED:03/10/2024

CC TODAY



ORDER

WP.No.27370 of 2024

**DISPOSING OF THE WRIT PETITION
WITHOUT COSTS**

10 copies
for
3/10/24